

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.162 of 2009 &
IA No. 279 of 2009**

Dated: 24th September, 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Noida Power Company **.... Appellant (s)**
Versus

Paschimanchal Vidyut Vitran Nigam Ltd & Anr. **... Respondent (s)**

Counsel for the Appellant/ (s) : Mr. MG Ramachandran
Mr. Vishal Gupta
Mr. Sanjeev K. Kapoor
Counsel for the Respondent (s) : Mr. Sitesh Mukherjee &
Mr. Vishal Anand for R-1

ORDER

We are not inclined to admit this Appeal. Mr. MG Ramachandran, Learned Counsel for the Appellant ultimately requests for the permission to withdraw the Appeal. Accordingly, the Appeal is dismissed as withdrawn.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

